- (b) if so, the likely date by which the canch and the centre would be opened; and
- (c) if not, the likely date by which a decision would be taken in this regard and the reasons for delay?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVE-LOPMENT (SHRI M. ARUNACHALAM):

(a) to (c): Requests have been received for opening of a Branch Small Industries Service Institute at Hamirpur and Extension Centre at Mehatpur in Himachal Pradesh which are under examination.

Employment to dependants of deceased Employees in Bharat Coking Coal Limited.

2266. SHRI BASUDEB ACHARIA: Will the Minister of ENERGY be pleased to state:

- (a) the number of cases of giving employment to the dependants of the deceased employees pending with the Bharat Coking Coal Limited as on 1 October, 1985 under National Coal Wage Agreement—III, the details thereof indicating the period in each case for which these are pending;
- (b) whether there is some maximum time limit within which such cases are to be cleared, if so, the details thereof;
- (c) whether the cases of dependants of regular employees only are considered while no such mention is there in National Coal Wage Agreement—III; and
- (d) if so, the justification for excluding casual employees?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) to (d) The information is being collected and will be , laid on the Table of the House.

Contract for Offshore Drilling Project in Eastern Region

2267. SHRI ANANTA PRASAD SETHI: Will the Minister of PETRO-LEUM AND NATURAL GAS be pleased to state:

- (a) whether Oil and Natural Gas Commission had decided to give the entire contract for its first offshore drilling project in the Eastern region to an American oil exploring company; and
- (b) if so, the details regarding the conditions and other terms on which the agreement has been arrived?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA): (a) No Sir.

(b) Does not arise.

Renovation of Kolaghat Telephone Exchange

2268. SHRI SATYAGOPAL MISHRA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether there is any proposal under the consideration of the Telephone Department to renovate the Kolaghat Telephone Exchange in the Seventh Five Year Plan period;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir.

- (b) The present 100 line manual exchange will be replaced by a new board.
 - (c) Does not arise in view of (b) above.

Construction of Thermal Power Plants

- 2269. SHRI MURLIDHAR MANE: Will the Minister of ENERGY be pleased to state:
- (a) whether construction of Thermal Power P ants is likely to be taken up during the Seventh Five Year Plan in Orissa:
- (b) if so, what would be the estimated cost, capacity and location of each of these plants;